S. No. 01 (Through Video Conference)

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-WP(C) No. 08-A/2020

M/s New JK Roadways

.....Petitioner (s)

Through: Mr. Altaf Nayak, Sr. Advocate

V/s

Union Territory of J&K and others

.....Respondent(s)

Through:

CORAM: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE <u>ORDER</u>

Notice.

Mr. B. A. Dar, Sr. AAG Accepts notice on behalf of respondent Nos. 1 to 4.

Objections be filed before next date of hearing.

Copy of writ petition as well as order be provided to Mr. B. A. Dar, Sr.

AAG by the Registry through e-mail.

List 01.05.2020.

(Sindhu Sharma) Judge

Srinagar 16.04.2020 SUNIL-II